

already. To whom am I to write?
I am to write to the Chairman.

श्री मधु लिमये : अध्यक्ष महोदय, मैंने इस लिये प्रश्न किया कि उस से ऐसा लगता है कि उनका सबूत वह सन्तोषजनक नहीं है। मगर सबूतही नहीं था, सबूत कहां से आयेगा।

Mr. Speaker: I am to write to the Chairman who has already looked into it and given a decision.

श्री मधु लिमये : उन की माफी मांगनी चाहिये।

Mr. Speaker: Order, order. You have had your say, you must hear me also. As I said, I tried to convince hon. Members or get convinced by them. I gave permission to Shri Limaye to raise it because I myself had some doubt after discussing it for fifteen days so that the whole House may know about the fact. I disallow it because the Chairman has already given a decision and I do not want to refer it to the same Chairman to take it up again.

Shri S. M. Banerjee (Kanpur): Why should he not apologise?

श्री मधु लिमये : अध्यक्ष महोदय, यह बहुत खतरनाक चीज हो रही है कि ये लोग विधेवाधिकार समिति के सामने जाने के लिये तैयार नहीं हैं, हम की जाने देने के लिये भी तैयार नहीं हैं, बाकिर यह संसद किस से तरह चलेगी।

12.18 hrs.

PAPERS LAID ON THE TABLE

UNIVERSITY GRANTS COMMISSION RETURNS AND INFORMATION (AMENDMENT) RULES, ETC.

The Minister of Education (Dr. Triguna Sen): I beg to lay on the Table:—

- (1) (i) A copy of the University Grants Commission Returns and Information

(Amendment) Rules, 1966, published in Notification No. S.O. 504 in Gazette of India dated the 19th February, 1966, under sub-section (3) of section 25 of the University Grants Commission Act, 1956.

- (ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library, see No. LT-789/67].
- (2) A copy of the Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1965-66, along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library, see No. LT-790/67].
- (3) A copy of the Report on the activities of the Central Institute of English, Hyderabad, for the year 1964-65. [Placed in Library, see No. LT-791/67].
- (4) A copy of the Certified Accounts of the Central Institute of English, Hyderabad, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-791/67].

INDIAN FOREST SERVICE (RECRUITMENT) SECOND AMENDMENT RULES, ETC.

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): Sir, I beg to lay on the Table:—

- (1) A copy of the Indian Forest Service (Recruitment) Second Amendment Rules, 1967, published in Notification No. G.S.R. 913 in Gazette of India dated the 17th June,